

ORISSA ACT 2 OF 2008

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ORISSA ACT 2 OF 2008

*** THE ORISSA APPROPRIATION ACT, 2008**

[Received the assent of the Governor on the 31st March, 2008
first published in an Extraordinary issue of the *Orissa Gazette*,
dated the 3rd April, 2008 (No. 706)]

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Orissa for the services of the Financial Year, 2008-2009.

BE it enacted by the Legislature of the State of Orissa the Fifty-ninth Year of the Republic of India as follows :—

1. This Act may be called the Orissa Appropriation Act, 2008.

2. From and out of the Consolidated Fund of the State of Orissa there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of twenty-eight thousand seven hundred forty-seven crores, eight lakhs and five thousand rupees towards defraying the several charges which will come in course of payment during the financial year 2008-09 in respect of the services and purposes specified in column 2 of the Schedule.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Orissa by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

* [For the Bill, see *Orissa Gazette*, Extraordinary dated the 29th March, 2008 (No. 672) I Legis. 15/08]

THE SCHEDULE

(See sections 2 and 3)

No. of vote	Services and purposes	Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
(1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
1	Expenditure relating to the Home Department.	Revenue 933,23,86,000 Capital 62,02,21,000	16,40,57,000	949,64,43,000 62,02,21,000
2	Expenditure relating to the General Administration Department.	Revenue 50,19,87,000 Capital 5,00,04,000	3,58,11,000	53,77,98,000 5,00,04,000
3	Expenditure relating to the Revenue & Disaster Management Department.	Revenue 1259,72,70,000 Capital 18,00,000	..	1259,72,70,000 18,00,000
4	Expenditure relating to the Law Department.	Revenue 63,53,80,000	..	63,53,80,000
5	Expenditure relating to the Finance Department.	Revenue 3823,83,70,000 Capital 249,51,52,000	70,00,72,000	3893,84,42,000 249,51,52,000
6	Expenditure relating to the Commerce Department.	Revenue 38,30,69,000 Capital 2,95,16,000	20,000	38,30,89,000 2,95,16,000
7	Expenditure relating to the Works Department.	Revenue 637,48,23,000 Capital 727,58,22,000	1,15,60,000 1,45,00,000	638,63,83,000 729,03,22,000
8	Expenditure relating to the Orissa Legislative Assembly.	Revenue 13,82,66,000	15,70,000	13,98,36,000
9	Expenditure relating to the Food Supplies and Consumer Welfare Department.	Revenue 92,97,76,000 Capital 25,00,000	..	92,97,76,000 25,00,000
10	Expenditure relating to the School and Mass Education Department.	Revenue 2812,79,83,000 Capital 1,000	2,50,000	2812,82,33,000 1,000
11	Expenditure relating to the Scheduled Tribes and Scheduled Castes Development and Minorities and Backward Classes Welfare Department.	Revenue 553,74,67,000 Capital 76,32,96,000	..	553,74,67,000 76,32,96,000
12	Expenditure relating to the Health and Family Welfare Department	Revenue 1002,89,04,000 Capital 1,88,00,000	1,50,000	1002,90,54,000 1,88,00,000
13	Expenditure relating to the Housing and Urban Development Department.	Revenue 692,23,97,000 Capital 160,05,12,000	1,22,00,000	693,45,97,000 160,05,12,000
14	Expenditure relating to the Labour and Employment Department.	Revenue 35,96,95,000 60,00,000	..	35,96,95,000 60,00,000

(1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
15	Expenditure relating to the Sports and Youth Services Department.	Revenue 26,77,55,000	..	26,77,55,000
16	Expenditure relating to the Planning and Co-ordination Department.	Revenue 502,90,87,000 Capital	..	502,90,87,000
17	Expenditure relating to the Panchayati Raj Department.	Revenue 1221,94,02,000 22,00,00,000	1,000	1221,94,03,000 22,00,00,000
18	Expenditure relating to the Public Grievances and Pension Administration Department.	Revenue 1,31,88,000	..	1,31,88,000
19	Expenditure relating to the Industries Department.	Revenue 131,15,71,000 Capital 3,49,04,000	..	131,15,71,000 3,49,04,000
20	Expenditure relating to the Water Resources Department.	Revenue 469,41,71,000 Capital 1404,69,90,000	37,01,000 2,50,01,000	469,78,72,000 1407,19,91,000
21	Expenditure relating to the Transport Department.	Revenue 32,21,53,000	2,50,000	32,24,03,000
22	Expenditure relating to the Forest and Environment Department.	Revenue 312,39,28,000 Capital 185,89,72,000	4,50,000 ..	312,43,78,000 185,89,72,000
23	Expenditure relating to the Agriculture Department.	Revenue 484,87,06,000 Capital 3,000	1,86,000 ..	484,88,92,000 3,000
24	Expenditure relating to the Steel and Mines Department.	Revenue 27,20,87,000	..	27,20,87,000
25	Expenditure relating to the Information and Public Relations Department.	Revenue 22,56,75,000	..	22,56,75,000
26	Expenditure relating to the Excise Department.	Revenue 26,68,11,000	..	26,68,11,000
27	Expenditure relating to the Science and Technology Department.	Revenue 43,69,35,000	..	43,69,35,000
28	Expenditure relating to the Rural Development Department.	Revenue 497,41,02,000 Capital 591,32,28,000	10,00,000 10,00,000	497,51,02,000 591,42,28,000
29	Expenditure relating to the Parliamentary affairs Department.	Revenue 13,07,89,000	3,29,19,000	16,37,08,000

(1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
30	Expenditure relating to the Energy Department.	Revenue 208,32,96,000 Capital 35,20,00,000	..	208,32,96,000 35,20,00,000
31	Expenditure relating to the Textile and Handlooms Department.	Revenue 61,17,26,000 Capital 10,00,000	..	61,17,26,000 10,00,000
32	Expenditure relating to the Tourism and Culture Department.	Revenue 38,87,99,000 Capital 34,77,02,000	..	38,87,99,000 34,77,02,000
33	Expenditure relating to the Fisheries and Animal Resources Development Department.	Revenue 194,91,57,000 Capital 3,61,87,000	..	194,91,57,000 3,61,87,000
34	Expenditure relating to the Co-operation Department.	Revenue 99,24,69,000 Capital 13,26,01,000	..	99,24,69,000 13,26,01,000
35	Expenditure relating to the Public Enterprises Department.	Revenue 29,73,45,000	..	29,73,45,000
36	Expenditure relating to the Women and Child Development Department.	Revenue 1502,71,30,000	1,00,000	1502,72,30,000
37	Expenditure relating to the Information Technology Department.	Revenue 30,62,29,000	..	30,62,29,000
38	Expenditure relating to the Higher Education Department.	Revenue 567,99,31,000 Capital 1,20,00,000	1,00,000 ..	568,00,31,000 1,20,00,000
	Appropriation for Reduction or Avoidance of Debt.	Revenue ..	300,07,24,000	300,07,24,000
	Interest Payment	Revenue ..	4312,30,00,000	4312,30,00,000
	Internal Debt of the State Government.	Capital ..	1458,69,34,000	1458,69,34,000
	Loans and Advances from the Central Government.	Capital ..	435,58,23,000	435,58,23,000
	Total {	Revenue Account ..	18558,02,15,000	4708,81,21,000
		Capital Account ..	3581,92,11,000	1898,32,58,000
		GRAND TOTAL ..	22139,94,26,000	6607,13,79,000
				28747,08,05,000